

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CRIMINAL MISCELLANEOUS No.89105 of 2025**

Arising Out of PS. Case No.-4 Year-2025 Thana- DINARA District- Rohtas

Abhishek Yadav @ Jitu

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

**Appearance :**

For the Petitioner/s : Mr.Rang Nath Choubey, Adv.

For the Opposite Party/s : Mr.Aditya Narayan Singh.1, APP.

**CORAM: HONOURABLE MR. JUSTICE SHAILENDRA SINGH  
ORAL ORDER**

2      12-01-2026                      For better appreciation of this bail matter, call for legible xerox copy of the case diary in connection with Dinara P.S. Case No. 04 of 2025 from the concerned Court and list this case after receipt of the same after four weeks.

**(Shailendra Singh, J)**

Rajiv/-

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